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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2020/_____ /A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati.

To :- The District & Sessions Judge
Cachar, Silchar

Dated Guwahati, the _____ December, 2021

Sub:- **Permission to avail HTC.**

Ref:- Memo No. 4334-4335 dated 09.12.2021

Sir,

With reference to the above, I am directed to inform you that Shri Nirmal Kumar Laskar, Addl. Chief Judicial Magistrate, Cachar, Silchar, has been accorded permission to avail Home Travel Concession (HTC) for the block period of 2020-2021 w.e.f. 19.12.2021 to 26.12.2021 to visit his home town Nagaon, by the shortest possible route, as per existing Rules.

Shri Laskar may be informed accordingly.

Yours faithfully

sd/-

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2020/6866-6869 /A. dated 17/12/21

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Nirmal Kumar Laskar, Addl. Chief Judicial Magistrate, Cachar, Silchar with reference to his letter dated 09.12.2021.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. The Project Manager, Gauhati High Court, Guwahati for information and with request to upload this letter to the official website of this Hon'ble Court.

sd/-
16.12.21

REGISTRAR (VIGILANCE)

P.